NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 56/17 in CP 02/17		For filing amended copy of the petition	241/ 242	Zuari Fertilisers & Chemicals Ltd., Vs Mangalore Chemicals & Fertilisers Ltd. & 7 Others

		Ltd. & 7 Othe	513
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
ı	Alka Brigathi 9739382516	Petitioner	like,
	9739382546		
	Kinjel Jain 9538467577	R-1	Linia
			aun
	NAMAN ZHABAKH	R2,45,78	
)	9962100188	<u>ORDER</u>	
	Counsel for Retitioner information Registry. Therefore, Tribun	r is present. Counsel for Responned that, amended copy of the pal order notice to the Official Li	etition is filed in the quidator. Registry is
	directed to prepare notice a Petitioner Counsel is further	nd Petitioner Counsel to collec directed to give one more copy to	o serve on O.L in the

Member (T)

registry. List it on 29/11/2017.

Member (J)